

do not agree with what you say about the Patharia Forest. Let there be a proper demarcation of Patharia, a temporary one, and after that, we should not cross that temporary line. That has to be decided by the two Conservators of Forests." The two Conservators met, but did not agree and there the matter remains.

So, in that sense, Tukurgram was talked about, but it was no part of any agreement, though it was admitted by the Prime Minister of Pakistan then that that was part of India

Shri Hem Barua: I want to know why Tukurgram was allowed to be held to ransom by Pakistan for the solution of the Patharia problem. Originally it was not associated like that. Only when Mr. Noon came and met our Prime Minister, a new situation developed.

Shri Jawaharlal Nehru: I do not think it is quite correct to say that we linked it up. It was stated by the other Prime Minister; it is not a question of our linking it up. We go on claiming it separately, but we agreed to take up the other question also

Shri Hem Barua: Tukurgram was a separate and isolated problem altogether, but it was ultimately linked with Patharia. I fail to understand this.

Mr. Speaker: The hon Prime Minister has answered that he did not bring it up, but the other gentleman wanted both to be settled . . .

Shri Hem Barua: We are a party to that

Mr. Speaker: We are arguing that matter. . .

Shri S. M. Banerjee: Question 192 may be clubbed with this, since some portion of it relating to Patharia Forest has been answered by the Prime Minister. It is a very important question.

Shri Assar: In view of the hon. Prime Minister's reply, can it be said that the Nehru-Noon agreement is valid yet?

Shri Jawaharlal Nehru: I am not prepared to answer that in any legal sense. It is difficult for me to answer.

Shrimati Masida Ahmed: According to Press reports—I refer to the Assam Tribune editorial on June 10, 1959—not only Tukurgram, but a few more areas which are integral parts of India are in illegal possession of Pakistan. If it is so, what measures have been taken to repel such encroachment upon our territory?

Shri Jawaharlal Nehru: According to the editorial in a paper issued in Assam, some areas unnamed are in occupation of Pakistan. How can I answer that question?

Mr. Speaker: The hon. Lady Member will send it on to the hon Prime Minister.

Shrimati Masida Ahmed: These areas are Faizal, Tilla, Iliastilla and Tengarkandi in North Cachar Hill District

Mr. Speaker: Will the hon Prime Minister answer question 192 also?

Shri Jawaharlal Nehru: Certainly, Sir, if you wish

Construction of Bunkers by Pakistani Troops in Patharia Reserve Forest

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| *192. { | Shrimati Renu Chakravarty: |
| | Shri S. M. Banerjee: |
| | Shri Jagdish Awasthi: |
| | Shri Sarju Pandey: |
| | Shri Bibhuti Mishra: |
| | Shri Raghunath Singh: |
| | Shri Assar: |
| | Shri Vajpayee: |
| Shri Hem Raj: | |

Will the Prime Minister be pleased to state:

(a) whether it is a fact that there was continuous machine gun firing by the Pakistani troops on the Indian border post at Hartakitilla in the Patharia Forest and Karimganj areas on the 12th and 13th June, 1959;

(b) if so, the extent of loss in life and property;

(c) whether it is also a fact that trenches and bunkers are being constructed by the Pakistan Army Personnel in Sutan-Kanchi, 8 miles from Karimganj and that the Indian High Commissioner in Pakistan himself saw them during his recent visit to the border area; and

(d) if so, whether any protest has been lodged with the Government of Pakistan against the violation of Cease Fire Agreement?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) On the 12th June 1959, Pakistani forces opened machine-gun fire on Hartakitilla. On the 13th June Pakistani forces fired one round with rifle on Hartakitilla.

(b) Nil.

(c) The High Commissioner visited this border in May, 1959. He has not reported that he saw any bunkers being constructed by Pakistanis at Sutan Kanchi.

(d) Yes, Sir. The seriousness of the situation caused by the aggressive activities of the Pakistan Armed Forces in the Patharia Reserve Forest has been repeatedly brought to the notice of the Government of Pakistan, both at the State and the Central level.

Shrimati Renu Chakravartty: May I know whether since then there has been any further recurrence of firing on this particular area?

Shrimati Lakshmi Menon: Since when?

Shrimati Renu Chakravartty: Since 13th June.

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): I would not like to say definitely; I may not be correct. There has been a good deal of firing round about, but whether there has been firing at that particular place, I do not at present know.

Shri S. M. Banerjee: The hon. Deputy Minister stated that the High Commissioner visited those areas and found there were no bunkers or trenches.

Shrimati Lakshmi Menon: I did not say there were no bunkers. I said, in his report he did not mention about it.

Shri S. M. Banerjee: Since he has not mentioned it, shall we take it that he did not see any bunkers? If he has not seen any, may I know why this report was not contradicted? It has created a stir all over the country. I want to know whether the Press report is a fact or not. After all, this has been going on.

Shri Jawaharlal Nehru: Bunkers are very temporary things which can be made, removed, filled up and opened. Even if bunkers are there, they can be hidden. Many things can happen. All that has been stated in the answer is that the bunkers were not obvious to the High Commissioner who went there.

Shri Assar: May I know whether our High Commissioner visited Tukurgram after occupation by Pakistan?

Shri Jawaharlal Nehru: I do not think so.

Shri P. C. Borooah: The hon. Prime Minister stated that bunkers are of a temporary nature. May I know if the bunkers on the Pakistan side are made of cement, mortar and other things?

Shri Jawaharlal Nehru: How do I know? Some may be, some may not be; there are all types of bunkers.

Shrimati Lakshmi Menon: A question was asked whether there has been any firing since June in the Patharia Forest. I have got some information. There has been firing in the Patharia area on the 3rd, 4th, 14th and 19th July.

Shri C. K. Bhattacharya: The hon. Prime Minister just now stated that the Pakistan Prime Minister approached this question of Patharia and Tukergram in a spirit of bargain. Can we not show that two can play at a game?

Mr. Speaker: These are suggestions for action. Next question.

Shri Tyagi: That is not a good game.

Plant for Caustic Soda in Andhra Pradesh

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*166. { **Shri Nagi Reddy:**
Shri T. B. Vittal Rao:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the proposal of the Andhra Sugars Ltd., Tanuku to establish a plant for caustic soda has been finalised;

(b) whether negotiations are under way with any foreign country for machinery and technical know-how; and

(c) whether any Foreign Exchange has been released therefor?

The Minister of Industry (Shri Manubhai Shah): (a) Yes, Sir. The scheme has been approved by Government.

(b) and (c). Yes, Sir. The firm's proposal to import plant and machinery from the German Democratic Republic against rupee payments has also been agreed to.

Shri Nagi Reddy: What is the proposed estimated capacity of this plant? May I also know the expenditure involved?

Shri Manubhai Shah: The expenditure will be about Rs. 60 lakhs and the capacity is about 4,000 tons a year of Caustic Soda.

Shri Nagi Reddy: May I know whether the plant is proposed to be established within the Second Plan period?

Shri Manubhai Shah: Yes sir. By that time all the equipments will be received. Whether it will go into actual production by the end of the Second Plan is a matter of conjecture, but certainly it will go into production in the early part of the Third Plan.

Shri T. B. Vittal Rao: Out of this Rs. 60 lakhs may I know the foreign exchange component?

Shri Manubhai Shah: Rs. 38 lakhs will be the foreign exchange component out of Rs. 60 lakhs.

Cement Factory in Bombay State

*167. **Shri Pangarkar:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that a cement factory will be set up in Bombay State during 1959-60.

(b) if so, whether the details of the project have been worked out; and

(c) the total amount to be spent on setting up the factory?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). If the Honourable Member kindly furnishes information as to which scheme he wants to know about, I will be able to supply him the same.

Shri Pangarkar: May I know whether any private concerns from Bombay State have applied to Government for licences to start a cement factory in the State and, if so, whether any licences have so far been granted?

Shri Manubhai Shah: Which is the particular scheme which the hon. Member has in mind? Because, several schemes are there in the different stages of consideration. If the hon. Member mentions the particular scheme in his mind, I will certainly furnish the information.